

Annexure – 1
Name of the corporate debtor: Privilege Health Care Services Private Limited
Date of commencement of CIRP: 18th February, 2025
List of creditors as on: 16 October, 2025
Secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	3/5/2025	958,212,453	726,706,717.52	Secured	958,212,453	-	No	88.92	-	-	231,505,736	-	The FC had submitted a Form C on 5th March, 2025 wherein an amount of Rs. 91,06,40,922.52 was claimed upon verification and the calculation sheet provided the total amount due was Rs. 80,12,03,052/- . Accordingly a revised claim working was shared for an amount of Rs. 95,82,12,453.50/- on 27th March, 2025. The revised amounts are taken.
2	Unity Small Finance Bank Ltd	3/5/2025	124,112,391	90,521,905.94	Secured	124,112,391	29,971,763	No	11.08	-	-	33,590,485	-	The FC had submitted a claim with Penalty interest. After further verification of the claim and document provided. There was no provision for penalty interest. Further upon confirmation sought from the FC and on non receipt of any document confirming the same the said amount has been reduced.
Total			1,082,324,845	817,228,623	-	1,082,324,845	29,971,763	-	100.00	-	-	265,096,221	-	